Before the Appellate Tribunal for Electricity (Appellate Jurisdiction)

Appeal No. 66 of 2006

Dated: February 18, 2008

Present: Hon'ble Mr. H.L. Bajaj, Technical Member Hon'ble Mrs. Justice Manju Goel, Judicial Member

KVK Bio Energy Pvt. Ltd. & Anr.

....Appellant(s)

Versus

Chhattisgarh State Electricity Regulatory Commission & AnrRespondent(s)

Counsel for the Appellant(s) : Mr. K. Gopal Choudary

Counsel for the Respondent(s) : Ms. Suparna Srivastava for Resp no. 2 Mr. Anand K. Ganeshan for CSERC

<u>ORDER</u>

The appellant wishes to withdraw the appeal. The appeal is

dismissed as withdrawn.

(Manju Goel) Judicial Member (H.L. Bajaj) Technical Member